

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

CP NO. 493/2004 IN
OA NO. 2973/2002

This the 7th day of March, 2005
HON'BLE MR. JUSTICE M.A.KHAN, VICE CHAIRMAN (J)
HON'BLE MR. S.K.NAIK, MEMBER (A)

1. Sh. Ajay Kumar Kaushal
S/o Sh. M.K.Kaushal
R/o 1716-DA Flats,
Gulabi Bagh,
Delhi.
2. Sh. Vinay Kumar,
S/o Sh. J.Ram,
R/o 37-A, Pocket-B,
Mayur Vihar, Phase-II,
Delhi.

(By Advocate: Sh. S.K.Gupta)

Versus

1. Sh. Dhirender Singh
Secretary,
Ministry of Home Affairs,
North Block, New Delhi.
2. Sh. Navin Chawla,
Secretary,
Union Public Service Commission,
Dhoulpur House, Shahjahan Road,
New Delhi.

(By Advocate: Sh. Duli Chand)

ORDER (ORAL)

By Hon'ble Mr. Justice M.A.Khan, Vice Chairman (J)

Counsel for respondents has produced a copy of letter dated 3.3.2005 received from the Ministry of Home Affairs which indicated that the meeting of the DPC was held for filling up the vacancies in Selection Grade of DANICS for the years 1998 to 2002 and its recommendation is under examination for implementation. Counsel for respondents has requested for renotifying the matter. However, counsel for respondents has stated that on the

to be continued

recommendation decision will be taken by the respondents within a period of two months.

2. Vide order dated 15.11.2002 in OA-2973/2002, respondents were directed to take the decision in accordance with law "preferably within a period of six months from the date of receipt of the certified copy of the order". No firm date is given by the Tribunal to complete the proceedings.

3. In view of the statement made on behalf of the respondents, this application may be disposed of. We are also not inclined to proceed with the matter further. Accordingly, CP is disposed of. Notices are discharged.

S.K.NAIK
(S.K.NAIK)
Member (A)

M.A.KHAN
(M.A.KHAN)
Vice Chairman (J)

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